

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RAAJ INTERNET (I) PRIVATE LIMITED Date of Commencement of Liquidation: 24-03-2021; List of Stakeholders as on Date: 20-08-2021; Name of IP: Mr. Vasudevan Gopu; Process Number: 1; Last 5 digit of registration number: 10849

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				8820				NA
3	Secured financial creditors								Annexure 3
4	Unsecured financial creditors								Annexure 4
5	Operational creditors (Workmen)								Annexure 5
6	Operational creditors (Employees)								Annexure 6
7	Operational creditors (Government Dues)	2	3859449	2	2543330		1316119		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	56380659	3	55891962		488697		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								Annexure 9
Total		5	60240108	5	58444112		1804816		